

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 264 of 1995

Friday, this the 17th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. V Balasubramanian,
Diesel Assistant,
Southern Railway,
Shoranur. .. Applicant

Vs.

1. Union of India represented by
General Manager,
Southern Railway, Madras.
2. The Divisional Personnel Officer,
Southern Railway, Palakkad.
3. The Senior Divisional Mechanical
Engineer (Loco), Southern Railway,
Palakkad.
4. P Gangadharan,
Goods Driver, Southern Railway,
Shoranur. .. Respondents

By Advocate Mr. KV Sachidanandan

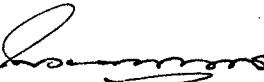
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks revision of seniority. Learned Counsel for respondents submits that there is no merit in the case, and that in any event with a representation pending applicant is not justified in moving this Tribunal. A2 representation must be considered and disposed of by second respondent. We direct second respondent to do so within four months from today. A reasoned order will be passed thereon and communicated to applicant.

2. With these directions we dispose of the application. No costs.

Dated the 17th February, 1995


SP BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN